

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/021/578/2018**

HYDERABAD, this the 9<sup>th</sup> day of January, 2020

**Hon'ble Mr. B.V. Sudhakar, Admn. Member**



P.Gangaiah, So.lateP.Ramachandraiah,  
Aged about 47 years, Occ: Depo Material Superintendent,  
Group C, in the o/o.Senior Material Manager/Electrical  
Loco Shed, Lallaguda, South Central Railway,  
Secunderabad,  
R/o.13-144/1, Madhusudan Nagar, Malkajgiri,  
Secunderabad.

(By Advocate: Mr.K.Siva Reddy)

í Applicant

Vs.

The Union of India rep. by

- 1..The General Manager,  
South Central Railway,  
Rail Nilayam,  
Secunderabad.
- 2..The Principal Chief Material Manager,  
Rail Nilayam,  
South Central Railway,  
Secunderabad.
- 3..The Senior Material Manager,  
Electric Loco Stores,  
South Central Railway,  
Lallaguda,  
Secunderabad.

...Respondents

(By Advocate:Mr.D.MadhavaRddy,  
SC for Railways)

**O R D E R (ORAL)**

**Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Learned counsel for the applicant has submitted that the charge memo impugned in this O.A. has been cancelled. This has been confirmed by the learned counsel for the respondents. Hence, the O.A. has become infructuous. Accordingly, the O.A. is dismissed as infructuous. There shall be no order as to costs.

***(B.V. SUDHAKAR)*  
ADMN. MEMBER**

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